

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1561/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Punjab National Bank  
V/s.  
Conros Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	Dikshak Menra i/b Rajani Associates	Advocate for Corporate Debtor	<u>b.m</u>
	Nudie Bohra company representative.	Conros Steels	<u>[Signature]</u>
23	Pankaj Vijayan Athul Laji i/b Intrategal	Adv. for Financial Creditor	<u>[Signature]</u>

**ORDER**

**CP No.1561/ I&BP/NCLT/MB/MAH/2017**

List this matter for tomorrow i.e. 13.12.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)